SHRIMATI TARA RAMCHANDRA SATHE: Is it not a fact that many rickshaw wallas suffer from heart trouble after some time? If so. is it not proper to prohibit this by law as is done in Maharashtra?

SHRI B. S. MURTHY: I think the Halth Minister may answer this question.

Shri G. RAMACHANDRAN: Is the Minister aware that rickshaw-pulling by hand and now the cycle rickshaw, as between the two the latter does more harm to the puller, as my friend there said a minute ago? Is it not high time that we stop this practice in this country?

SHRI B. S. MURTHY: In order to prevent the increase of scle rickshaws the Corporation is restricting the issue of licences. It is encouraging them to have scooter rickshaws. As a matter of fact the Members would be happy to know that this Rickshaw Pullers Co-operative Society is also having a section to run scooter rickshaws.

\*479. [The .questioner (Shri Ram Singh) was absent for answer, vide cols. 3393-3394 infra.].

REPRESENTATIONS REGARDING DIVERSION OF ROAD IN JAWALI (PUNJAB)

\*480. SHRI JAGAT NARAIN: Will the Minister of COMMUNITY DEVELOP-MENT AND CO-OPERATION be pleased to refer to the answer given to Starred Question No. 378 in the Rajya Sabha on the 9th December, 1963 and state:

- (a) whether the Minister has recently received any representations from the residents of village Jawali, Kangra Dis-
  - 't (Punjab) regarding the diversion of motorable road there;
  - J9 RS-2.

(b) if so, what are the main contents of the representations and what action has been taken thereon;

to Questions

- (c) whether it is a fact that the new diversion road near village Jawali was closed to traffic and the traffic has been re-diverted through the old Jawali Bazar road, if so, for what reasons; and
- (d) whether in view of a number of representations addressed to the Central government in the past also in regard to this road, the Centre has given or proposes to give any suggestions to the Government of Punjab in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVELOP-MENT AND CO-OPERATION (SHRI B. S. MURTHY): (a) No direct representation was received by the Ministry from the residents of Jawali village but a letter on the subject was received from an honourable member of the House.

- (b) The diversion road which was opened some years back to relieve congestion of traffic in the main bazar was said to have been subsequently closed to motor traffic which had now to pass through the bazar.
- (c) The diversion road which was closed in October, 1964, has since been reopened. There is no prohibition against traffic passing through the Bazar road.
- (d) The question does not arise in view of (c) above.

श्री सगल नारायस : क्या वजीर साहब बतलायेंगे कि जब 9 दिसम्बर 1963 को यह सवाल किया गया था तो जिम्मी जबाब में यह कहा गया था कि उनके पास इस हाउस के एक मेम्बर का मेमोरेन्डम श्राया था श्रौर श्री शर्मा जो ज्वाली गांव के रहने वाले हैं उसका भी मेमोरेन्डम श्राया था । मेरी इत्तिला तो यह है कि हाउस के मेम्बर ने श्रपना मेमो-रेन्डम वापस ले लिया श्रौर मि० शर्मा जो यहां होम मिनिस्ट्री में स्टेनों हैं वे सिर्फ गांवों के लोगों को तग करने के लिए श्रौर अपने मकान को बचाने के लिए इस तरह की कार्यवाही कर

रहे हैं । तो मैं मिनिस्टर साहब से पूछना जाहता हं कि क्या यह बात दृहस्त है।

SHRI B. S. MURIHY: It is a fact, Sir, that a person belonging to this village working here in one of the Ministries raised objection that the diversion road would be affecting his house and his property. He put in a petition and it was examined by the SDO, Kangra. And later on, the whole idea was given up, and today both the roads, the original road as well as the diversion road, are available for traffic.

भी अगत नारायण : वजीर साहव ने मेरे सवाल के 'डी' के बारे में कुछ नही कहा । क्या यनियन सरकार पंजाब सरकार में कहेगी कि ज्वाली का बाजार एक छोटा सा बाजार है ग्रीर उसमें गाडियों के ग्राने जाने में बड़ी मुश्किल होती है, तो हाल मे जो ज्वाली में नई रोड खोल दी गई है उसमें सब गाड़ियां जाया करे न कि इस बाजार से होकर ?

SHIRI B. S. MURTHY: Sir. in this matter the Punjab Government is the best judge.

· भी सभापति : ग्राप तो कह रहे 畫 1

भी उद्धवराव साहेबराव पाटिल : एक ग्रादमी की प्रापर्टी को बचाने के लिए भौर उसके मकान को किसी तरह से कोई नुकसान न हो, जो खर्च डाइवर्जन रोड पर किया गया है क्या वह व्यर्थ नहीं जायेगा ?

SHIRL B. S. MURTHY: No was spent on the diversion road. The tand for the construction of the road was given freely by the people concerned and the Roads Wing of the Government constructed it.

भी अगत नारायण : क्या वजीर साहद यह बतलायेंगे कि श्री लील। धर जी जो इस हाउस के मेम्बर हैं उन्होंने श्री हाथी जी को लिखा थ। कि श्रापकी मिनिस्टी में जो मि० शर्मा स्टेनो हैं वे बेजा दखल दे रहे हैं ?

भी सभापति : किसी एक ग्रादमी के बारे में कहना मुनासिब मालम नहीं देता

भी जगत नारायण : उन्हीने मिनि-न्टर ग्राफ स्टेट को यह लिखा था कि यह स्टेनो सरकारी नौकर होने के कारण बेजा पायदा उठा रहा है।

भी सभापति : ग्रगर वह स्टेनो है तो उसने कोई गुनाह नही किया है। इंडियन सिटिजन होते के नाते वह ग्राई कर सकता है।

भी जगत नारायण : अब तो दोनों सड हैं चाल कर दी गई हैं ?

3481. [The questioner (Shri P. Abroham) was absent. For answer, vide col. 3394 infra.]

बिस्ली में कार, स्कूटर तथा रिक्सा भावि की संख्या

\*482. भी राम सहाय परिवहन मंत्री यह बताने की कृपा करेंगे

- (क) देहले में कार, स्कूटर, साइशिल, तांगा, सा किल जिसा और भदमी बारा हाथ मे चलाए जाने वाले रिक्शा कितने कितने हैं;
- (ख) क्या साटकिल रिक्शा म्रादमी द्वारा हाथ से चलाए जाने वाले रिक्शा को बन्द करने का सरकार का कोई विचार है; ग्रीर
- (ग) इन लोगों को ड्राइविंग लाइसेंस देने से पहले उनके चरित्र-सम्बन्धी जान की जाती है ?